

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 49154/2026

[Arising out of impugned final judgment and order dated 23-12-2025 in CRLA No. 379/2023 passed by the High Court of Delhi at New Delhi]

NAYEEM AHMAD KHAN,

Petitioner(s)

VERSUS

STATE (THROUGH NATIONAL INVESTIGATION AGENCY)

Respondent(s)

(IA No. 241733/2026 - CONDONATION OF DELAY IN FILING)

Date : 19-08-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) : Mr. S. Debabrata Reddy, AOR
Mrs. Tara Narula, Adv.
Ms. Shivangi Sharma, Adv.

For Respondent(s) :

Upon hearing the counsel, the Court made the following
O R D E R

1. Delay condoned.
2. Issue notice.
3. Tag with S.L.P. (Crl.) No. 2753 of 2026.

(SHUBHAM SONI)
COURT MASTER (SH)

(POONAM VAID)
ASSISTANT REGISTRAR